

IN THE OFFICE OF DISTRICT AND SESSIONS JUDGE,
GURDASPUR

Office Order

For recording statements of witnesses through video conferencing, the learned Judicial Officers of Sessions Division, Gurdaspur, shall follow the Model Rules on Video Conferencing received from Hon'ble Supreme Court of India conveyed by Hon'ble Punjab and Haryana High Court vide letter No.670/Spl./C.B.B dated 21.05.2020 already emailed to learned Judicial Officers on 28.05.2020.

19.06.2020

sd / -
(Ramesh Kumari)
(UID No.PB0039)
District & Sessions Judge,
Gurdaspur

Endst. No. 8863-8866/P2C

Dated 19.06.2020

Copy forwarded for information and necessary action to .

1. All the judicial officers posted in Sessions Division, Gurdaspur, including the Secretary, District Legal Services Authority, Gurdaspur.
2. Presidents, Bar Association, Gurdaspur & Batala.
3. System Officer, Nodal Official and System Assistant of this Sessions Division, (this order be uploaded on the web site of Gurdaspur Sessions Division).

Ramesh Kumari
(Ramesh Kumari)
(UID No.PB0039)
District & Sessions Judge,
Gurdaspur